

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/221/2016
NAME OF THE PETITIONER(S) : S. John Rose
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Senior Counsel

Mr. Shankar narayan
Jor
Counsel Mr. Srinidhi
Srinivasan

Counsel for the
1st Respondent



ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for R1 present.
Matter is posted for the appearance of the Petitioner. Put up on **15.11.2017** at
10.30 A.M.

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)